

Delhi University Examinations Cancelled

1247. SHRI RAM VILAS PASWAN: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) how many times the Delhi University cancelled the examinations during this year and the reasons thereof;

(b) whether Government have considered the desirability of reviewing the present examination system because of its declining credibility; and

(c) if so, what steps have been taken by Government in this respect?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) According to the information furnished by the Delhi University, examinations in three papers held at an examination centre on a day had to be cancelled following reports that these examinations were not conducted according to the norms of invigilation. Examination in a paper each of certificate, Diploma and Advance Diploma Course in Urdu scheduled for a specified date could not be held due to disturbances at the Centre. Similarly, examination for Correspondence Course students scheduled at a Madras Centre could not be held due to some local problems involving the students of the College where examinations were to take place. In all these cases, fresh examinations have been ordered. In addition to the above, there were seven instances in which the University ordered fresh optional re-examination on complaints of some imbalances or discrepancies in the question papers vis-a-vis the syllabus covered at specific institutions. In all these cases, the original examinations were not cancelled, and the re-examination was intended

only for those who wished to appear in it.

(b) and (c). Although it is for the Universities themselves to consider measures for improving the credibility of their examinations, the UGC has been making efforts during the past few years to implement various measures of reforms in the examination system and to improve the reliability, and objectivity of evaluation. These measures include development of question banks, introduction of grading system and continuous sessional evaluation and adoption of semesters system. A number of Universities have accepted and implemented these measures.

Marketing and use of Banned drugs for Pregnancy Tests

1248. SHRI RAM VILAS PASWAN:

SHRI B. D. SINGH:

PROF. AJIT KUMAR MEHTA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that despite the ban on the use of certain drugs for pregnancy tests, many firms in the country continue to market them without indicating the possible side effects with the result that women particularly in the rural areas are continuously exposed to the dangers by the use of these drugs, and

(b) if so, the measures taken by Government to prevent the marketing of such drugs?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI): (a) and (b). There is no ban on the use of certain drugs for pregnancy tests